

Muslim Evacuee Waqf Properties

2653. { Shri A. K. Gopalan:
Shri Imbichibava:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of Muslim evacuee waqf properties of a religious character which have been held in the custody of Central or State Governments in various parts of India since 1957;

(b) whether Government have received representations from any quarters for the release of these places of prayers to the custody of local committees or organisation of the devotees; and

(c) if so, the action taken in the matter?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):

(a) to (c). About 20,000 Muslim waqf properties vested in the Custodians after partition on the migration of their Mutwallis to Pakistan. It was, however provided in the Evacuee Property Law that these properties would be released in favour of new Mutwallis by the Civil Courts. As, however, this procedure entailed some delay, the Central Government took powers in 1956 by amendment of the Evacuee Property Law to release these properties in favour of new Mutwallis. As a result of this measure, practically all the waqf properties have been released in favour of new Mutwallis or representative bodies like Sunni Majlis-i-Aukaf or Shia Majlis-i-Aukaf or State waqf Boards or Waqf Commissioners. Only about 30 cases are pending with the Central Government for decision because the character of properties—whether they are 'waqf' or 'private' could not so far be determined.

Rajgir Holiday Home

2654. { Shri K. N. Pande:
Shri Mulchand Dube:

Will the Minister of Labour and Employment be pleased to state:

(a) how many workers have visited the Rajgir Holiday Home under Coal Mines Labour Welfare Scheme so far; and

(b) what has been the average period of a workers stay at the Holiday Home?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) 462 till the end of April 1962.

(b) 2 to 3 days.

विदेशों में स्थित भारतीय दूतावासों में हिन्दी का प्रयोग

२६५५. श्री कृष्णदेव त्रिपाठी : क्या प्रधान मंत्री यह बताने का कृपा करेंगे कि :

(क) विदेशों में स्थित भारतीय दूतावासों में हिन्दी का कहा तक प्रयोग हो रहा है ; और

(ख) इन दूतावासों में कितनी संख्या में तथा कितने प्रतिशत कर्मचारी हिन्दी जानते हैं ?

प्रधान मंत्री तथा वैदेशिक-कार्य मंत्री तथा अणु शक्ति मंत्री (श्री जवाहरलाल नेहरू) : (क) विश्वास-पत्र आदि जैसे राजनयिक पत्र हिन्दी में पेश किये जाते हैं । विदेश स्थित मिशन/केन्द्रों में जाँ पत्र हिन्दी में प्राप्त होते हैं उनके उत्तर यथासंभव, हिन्दी में भेजे जाते हैं । ३१ दिसम्बर, १९६१ तक समाप्त होने वाली अर्द्ध-वार्षिक अवधि के दौरान में इन मिशनों में कुल मिलाकर १५२ पत्र हिन्दी में प्राप्त हुए थे और इनमें से १२३ पत्रों का उत्तर हिन्दी में दिया गया ।

(ख) ६९७—यह उन लोगों की कुल संख्या का लगभग ५३ प्रतिशत है जिनके लिये हिन्दी सीखना अनिवार्य है ।